

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-211/2013/11065/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Charaideo.

Dated Guwahati the 22nd November, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/1805/2024, dtd. 13.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.11.2024, along with station leave permission from the evening of 14.11.2024 till the morning of 18.11.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/r

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-211/2013/11066 /A, dated, 22-11-24

Copy to:

✓ The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]